

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

counter not
filed.
Patra 11/10
Registration

17-10-2001.

Parties are absent on
Call. No steps taken to file
Counter - Int up before the
Court for further order.

17x2011

REGISTRAR

counter not
filed.

Patra Bench

20/11

counter not
filed. Bench

counter not
filed.

Patra Bench
28/12

counter by
R-2 has been filed
Copy served.
Counter by R-1 & R-3
Patra not filed.
4/4 Bench

order no-5, dt - 5-4-2002

more appears for the
applicant. Call this matter
(on 11.04.02)
next week under the heading
of Administration of
Member (5)

Order no-6 dated 11.4.02

In this case applicant has prayed
for stepping up pay and the Tribunal
issues passed some interim direction
on 19.6.01 to Respondents to consider
the case of the applicant.

As it appears the Respondents
have granted necessary relief to
the applicant and in the said
premises, the Advocate for the Applicant
prays for withdrawal of this O.T.

Having heard the learned counsel
for the parties, the O.T. is disposed
of as withdrawn. No costs.

Ja
(Signature)
Remarks